

exchange upto a maximum of 10 per cent of its total foreign exchange earnings for its different activities.

(b) The amount of foreign exchange spent by the ITDC during the last three years on different activities is as follows:

	(Rs. in lacs)		
	1982-83	1983-84	1984-85
(1) Provisions	2.95	0.17	—
(2) Beer, Wine & Spirits	7.39	1.46	2.09
(3) Capital goods and spare parts	47.91	4.46	4.15
(4) Membership fee	0.58	0.91	2.67
(5) Advertisement, Publicity and Sales Promotion	14.96	6.26	13.53
(6) Travelling	1.01	3.18	6.11
(7) Consultation fee	6.14	7.47	7.74
(8) Other expenditure	7.30
TOTAL :	80.94	23.91	37.59

(c) and (d) No, Sir. Out of the Incentive Quota, promotional tours are undertaken by the officials of the ITDC with the approval of Government.

Vayudoot service in Jammu and Kashmir

2743. SHRI GHULAM RASOOL KAR: Will the PRIME MINISTER be pleased to state the stations to which Vayudoot service are proposed to be provided in Jammu and Kashmir State?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): Vayudoot is in the process of conducting a traffic survey to assess the economic viability of airlinking Poonch, Rajouri and Kishtwar with Jammu and Srinagar. The actual airlinking of these stations and the time frame in which the services would be introduced would depend on the availability of infrastructure, acquisition of aircraft capacity and the out-come of the traffic survey.

956 R. S.—6.

Determination of seniority in official language service

2744. SHRI ACHCHHEY LAL BALMIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the date of appointment was taken as the criteria for determining the Seniority in Group 'A' and 'B' of Official Language Service while for determining the seniority in Group 'C' posts of the same service, different criterion was adopted; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA): (a) and (b) No, Sir. In accordance with the provisions made in rule 6 of the Central Secretariat Official Language Service (Group 'C' posts) Rules, 1981 and Central Secretariat Official Language Service (Group 'A' & Group 'B' posts) Rules, 1983, the departmental candidates holding posts included in Grade I, II, IV & V of the Service, on regular basis have been treated en-bloc senior to those holding such

posts on *ad-hoc* deputation basis. However, the departmental candidates holding Grade III posts on regular basis as well as those holding such posts on *ad-hoc* deputation basis till the date the last departmental candidate was appointed on regular basis are required to be treated alike for the purpose of fixing their seniority. The reasons for making a different provision for Grade III is that most of the appointments against the posts included in this grade were made on *ad-hoc* basis as the examination held by the U.P.S.C. in 1969 for making regular appointments against these posts became the subject matter of a Writ Petition in the Delhi High Court.

Development of Kanauj in U.P. as a tourist spot

2745. SHRI HASHIM RAZA ABIDI ALLAHABADI: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Government propose to develop the historical town of Kanauj in Uttar Pradesh into a tourist spot; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

(a) and (b) The Department has not received any proposal for development of Kanauj as a tourist centre.

Appointment of clerks etc. in the Air India

2746. SHRI RAM NARESH KUSHAWAHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that departmental tests and interviews were held in 1984 to fill up the vacant posts of clerks/typist, junior operators etc. in the Air India;

(b) if so, the number of posts that were filled up and since when these are lying vacant in each trade;

(c) the trades in which vacancies have since not been filled up despite selection of candidates; and

(d) the steps the Air India management propose to take to issue appointment letters to the selected candidates?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

(a) Yes, Sir.

(b) 75 posts have been filled in the categories of clerk (Accounts), Typist Clerk, Clerks (General), Clerks (Stores clearing), Progress Clerk (Engineering Department), Junior Operators (Trainee) and Progress Clerks (Grade Services). Vacancies have occurred due to promotion, resignations, retirements, termination, etc. from time to time.

(c) Ten vacancies of Progress Clerks (Engineering) remained to be filled at the end of 1984. These posts have been filled in 1985.

(d) Waiting lists have been prepared for each category and the selected candidates are sent offers of appointments as and when the vacancies occur.

World of art in the Lalit Kala Akademi

2747. SHRI K. VASUDEVA PANICKER: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in 'Patriot' on 28th July, 1985 under the caption "1,000 works of art rotting in Akademi Store room";

(b) if so, what are the details thereof; and

(c) whether Government propose to review the functioning of the Lalit Kala Akademi?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO): (a) Yes, Sir.